

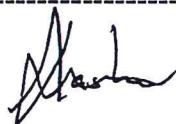

(10)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/412/ (IB)/2017  
NAME OF THE PETITIONER(S) : SRL ADVISORS LLP  
NAME OF THE RESPONDENT(S) : RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	Aashish Jain Nune For Suzara & Suzara	Counsel for the Respondent	
2	Monica Chopda R. For Harishankar	COUNSEL FOR PETITIONER <u>ORDER</u>	

Counsel for petitioner present. Counsel for respondent present and prayed time stating that the senior counsel could not attend before the Adjudicating Authority today due to personal inconvenience. Time extended at request of both counsel for making submissions. Put up on 26.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)

bc